

Services Programme was started in July, 1986 with an allocation of Rs. 27.60 crores which was to be shared between the Central Government, State Governments and UNICEF on a 20:40:40 basis. The Central Government's commitment was limited to Rs. 5.00 crores in the Seventh Plan against which Rs. 2.12 crores has been released so far. The revised allocation for 1989-90 is Rs. 95 lakhs which is expected to be utilised.

(c) No physical targets at the all India level are fixed. The programme is based on eliciting the felt needs of the people as assessed and determined at the neighbourhood level. Schemes are then implemented through active community participation. The activities undertaken are given in Annexure [Vide unstarred Question, 482(b), supra].

#### **Recommendations of Gurupadaswamy Committee on Child Labour**

520. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of LABOUR be pleased to state:

(a) whether the Centre of concern for Child Labour while observing that more than 20 million child workers were exploited in the country, in a memorandum submitted to the Prime Minister on the occasion of the International Human Rights Day, demanded speedy implementation of the recommendations of the Gurupadaswamy Committee on Child Labour;

(b) if so, what are the main recommendations of the committee; and

(c) what is Government's reaction thereto?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) and (c) A statement indicating the recommendations and the Government's reaction thereto is attached (Annexure) [See Appendix CLII, Annexure No. 22].

#### **Food and Agriculture Organisation Assistance for promotion of Animal Husbandry in Rajasthan**

521. SHRI SANTOSH BAGRODIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether F.A.O. is giving aid to the country for promoting Animal Husbandry in the country; and

(b) if so, the aid received from F.A.O. so far and the amount spent in Rajasthan from the aid?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b) Yes, Sir. F.A.O. have recently concluded agreement with Government of India for providing assistance to three ICAR Institutes as under:-

(i) US \$ 8000 to IVRI, Izatnagar for promoting research on Embryo Transfer;

(ii) US \$ 8000 to NBAGR, Karnal genetic characterisation of indigenous livestock breeds;

(iii) US \$ 5000 to NDRI, Karnal for strengthening research on Biotechnology.

As these are project linked assistance, an amount is earmarked for Rajasthan.

#### **Industrial Accidents**

522. SHRI SANTOSH BAGRODIA: Will the Minister of LABOUR be pleased to state:

(a) the details of the industrial accidents in the country during the last three years;

(b) whether Government have taken any steps to reduce such accidents; and

(c) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c) The statistics of fatalities resulting from industrial accidents as well as injuries resulting therefrom by reason of which the persons